

(d) if so, the details thereof and the steps Government proposes to take to ensure high growth rate through FSA route too?

THE MINISTER OF COAL (SHRI PIYUSH GOYAL): (a) and (b) The revenue earning from coal sold under Fuel Supply Agreement (FSA) by Coal India Limited (CIL) is reported at ₹ 14,400 crore during the quarter ending December, 2017 as compared to ₹ 12,802 crore during the quarter ending September, 2017. The sales realization per tonne may vary with grade mix of the quantity dispatched under FSA.

Particulars	Quarter ending September, 2017			Quarter ending December, 2017		
	Qty (MT)	Net sales (₹ in crore)	Av. Realization (₹/tonne)	Qty (MT)	Net sales (₹ in crore)	Av. Realization (₹/tonne)
FSA	104.59	12,802	1,224	121.87	14,400	1,182

(c) The revenue earned by CIL from coal sold under E-auction during the quarter ending December, 2017 was ₹ 5,268 crores as compared to the revenue of ₹ 3,757 crores earned from coal sold under E-auction for the quarter ending September, 2017. The average utilization of revenue in ₹ per tonne is as given below.

Particulars	Q2 2017-18			Q3 2017-18		
	Qty (MT)	Net sales (₹ In crore)	Av. Realization (₹/tonne)	Qty (MT)	Net sales (₹ In crore)	Av. Realization (₹/tonne)
E-auction	23.28	3757	1614	26.37	5268	1998

(d) Government has taken various steps for augmenting supply through FSA. For augmenting supply, Government has introduced Linkage Auction Policy for non-regulated sector in 2016 and a Policy for Flexi-utilization of domestic coal in 2016. Besides these, SHAKTI Policy, 2017 has been introduced for Linkages to various power consumers through FSAs.

Rise in production and dispatch of coal by CIL

4530. SHRI N. GOKULAKRISHNAN: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that Coal India Limited (CIL) is dispatching 8 per cent more coal than it did a year ago, loading 308-310 rakes per day to wheel 1.87 million tonnes, of the fuel daily in March, 2018;

(b) if so, the details thereof;

(c) whether it is also a fact that production of Coal India Limited has also gone up to 2.5 million tonnes a day in the month of March, 2018; and

(d) if so, the details thereof?

THE MINISTER OF COAL (SHRI PIYUSH GOYAL): (a) and (b) In the month of March, 2018, Coal India Limited (CIL) and its subsidiaries have dispatched coal @ 309.1 rakes/day by rail mode in comparison to last year figures of 281.2 rakes/day, thereby achieving a growth of about 10 percent. The average offtake of coal from CIL sources during March, 2018 has been 1.781 MT per day in comparison to offtake of 1.692 MT per day during March, 2017, achieving a growth of 5.3%. The total offtake in 2017-18 from CIL was 580.3 MT against 543.32 MT in 2016-17, registering offtake growth of 6.8%.

(c) and (d) On 31.03.2018, the raw coal production of CIL was 3.08 million tonne.

Green clearance to CIL's projects

4531. DR. VIKAS MAHATME: Will the Minister of COAL be pleased to state:

(a) whether three projects of Coal India Limited (CIL) have been recommended for green clearance, including one for capacity augmentation; and

(b) if so, the details thereof?

THE MINISTER OF COAL (SHRI PIYUSH GOYAL): (a) and (b) The projects of Coal India Limited that have been granted for Environmental Clearances (green clearance) during 2017-18 including capacity augmentation are as follows:

Sl. No.	SUB	Project	EC Date (Granted)	Existing EC in MTY	EC granted in MTY	Incremental EC in MTY	Remarks
1	2	3	4	5	6	7	8
1.	WCL	Ghonsa OC	8-Jun-17	0.60	0.60	0.00	Expansion in land area
2.	SECL	Haldibari UG	10-Jul-17	0.42	0.66	0.24	Expansion in capacity under 7(ii)
3.	MCL	Kaniha OCP	17-Jul-17	10.00	14.00	4.00	Expansion in capacity under 7(ii)